

Security Deposit for LPG Cylinder

672. DR. MUMTAZ ANSARI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have increased security deposit amount for LPG cylinder; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE OF MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) Yes, Sir.

(b) The rate of security deposit was revised to off-set the hike in procurement cost of LPG Cylinder/Regulator.

[*English*]

Oil Drilling Licences

673. SHRI RAMESH CHENNITHALA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether private parties have been granted licences to drill oil;

(b) if so, the names of such parties;

(c) whether any oil exploration by any of the private parties is being done in Kerala coast; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b) Yes, Sir. The name of companies with whom contracts have been signed/have been approved for award for exploration/Development are

(i) Hindustan Oil Exploration Company, Baroda	India
(ii) Mafatlal Industries	India
(iii) Tata Petrodyne	India
(iv) Trans Asia Consultants	India
(v) Essar Oil Limited	India
(vi) Videocon Petroleum Limited	India
(vii) Gujarat State Petroleum Corp. Ltd., Ahmedabad	India
(viii) Larsen & Toubro	India
(ix) Selan Exploration Technologies, New Delhi	India
(x) Inter-link Petroleum, Baroda	India
(xi) Reliance	India
(xii) Enpro Services	India

(xv) Coplex Resources Limited	Australia
(xvi) Niko Resources	Canada
(xvii) Shell International	Netherlands
(xviii) Vaalco Energy Inc.	USA
(xix) Joshi Technologies	USA
(xx) Enron	USA
(xxi) Geopetrol International	France
(xxii) Pan Energy Resources	USA
(xxiii) Stirling Resources	Australia
(xxiv) Okland Oil Company	USA
(xxv) Pan Pacific Petroleum NL	Australia
(xxvi) Command Petroleum	Australia
(xxvii) Rexwood Corp.	USA
(xxviii) Samson International	USA
(xxix) Mosbacher	USA
(xxx) Ravva Oil (Singapore) Pte. Ltd.	Singapore
(xxxi) Petrodyne Inc.	USA
(c) No, Sir.	
(d) Does not arise.	

[*Translation*]

Public Call Office

674. SHRI PANKAJ CHOWDHARY :

SHRI BRIJ BHUSHAN SARAN SINGH

SHRI LALIT ORAON :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "Har Din Karoron Rupye Loot Rahe Hain PCO Wale", appearing in the 'Navbharat Times' dated October 13, 1995;

(b) if so, the details thereof; and

(c) the reaction of the Government thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Yes, Sir

(b) The news item highlights the DOT Policy on provision of STD/ISD/Local calls and irregularities in remitting payments to D.O.T.

(c) Whenever complaints are received or malpractices come to notice during routine or special checks, action is taken as per departmental rules.